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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI


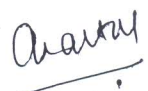
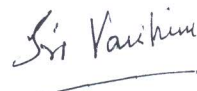
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/13/2016
NAME OF THE PETITIONER(S) : Argus Enterprises (P) Ltd. and 1 others
NAME OF THE RESPONDENT(S) : AIKI Logistics Private Limited and 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- | | | | |
|----|---|---------------------------|---|
| 1. | ANUPAMA KUMAR (gr. for)
R. PARTHASARATHY | counsel for
R2, R3, R4 |  |
| 2. | Cibi Vidane
Anant Marathia | counsel for
R4 |  |
| 3. | Sri Varshini
For V. Hakesh And
Associates | Counsel for
Petitioner |  |

ORDER

Ms Sri Varshini, representing counsel for the petitioner present and filed fresh vakalat with the consent of the counsel already on record and prayed time for submitting final arguments. Representing counsels for R2, R3 & R4 present. Notice sent to R1 was served. Notice sent to R5 returned unserved. Counsel for petitioner is directed to cause service of notice to R5 by way of publication in newspaper in vernacular language and one in English having wider circulation in the District in which the office of the company is situated and file an affidavit by the next date of hearing alongwith proof of advertisement. Put up on **09.12.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)